

**IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE -09/2019-2020(Purchase Cell)**

Quotation are invited from reputed firms / suppliers for supply and installation of following articles for use of the Court.

Articles	Requirement
Executive chair (for Hon'ble Judges')	05
Steel Almirah(rack type)	30
Steel Rack(Seven shelves)	30
Wooden whatnot(three shelves)	15
Wooden whatnot(two shelves)	15
Steel whatnot	20
Table wooden for Assistant	40
Computer chair (revolving)	40
Computer table(plyboard)	25
Chair H.P/ Godrej	40
Footrest	5
Small Almirah	25
Small Peon bench (without arm)	05

The firm/ supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court within 05 days from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: -<http://patnahighcourt.gov.in>

Terms and Conditions:-

- 1.Proof of Registration of firm/supplier as per Government rule.
- 2.The articles should be in good condition.
- 3.The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- 4.No advance payment shall be made.
- 5.The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- 6.The firms shall submit their bill in triplicate at the time of supply of articles.
- 7.Payment will be made in account of the firm after due verification of items supplied.
- 8.The successful bidder will have to supply the articles for a minimum period of six month on the approved rate .
- 9.The quantity of the articles may be increased or decreased as per the requirement.
- 10.For any clarification, contact may be made on phone no 0612-7158759 during office hours.


**Registrar(Establishment) I/c
Patna High Court.**